

Government is building a people's movement by involving common citizens, students, institutions, resident's welfare associations, NGOs and other government departments for keeping the river clean and undertaking regular cleaning of ghats in Delhi.

Increasing irrigation area of Rewa, M.P.

†2319. SHRI RAJMANI PATEL: Will the Minister of JAL SHAKTI be pleased to state:

(a) whether it is a fact that an additional fund of rupees four crores has been sanctioned to the contractor, in acceptance of tender in order to increase the irrigated land area by 2000 hectare in Loni dam area of district Rewa, Madhya Pradesh; and

(b) if so, the amount of work of making of main and minor canals completed after conducting a survey by the department and by when this work would be finally completed?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) The Government of Madhya Pradesh has informed that under agreement for the work of Teonthar Flow Scheme, the contractor has been directed to develop an additional command area of 3000 Ha which includes feeding of Loni Dam through main canal of Teonthar Flow Scheme.

As per scope of the agreement, contractor is to be paid at the rate of one percent of contract amount for developing every additional 500 Ha of command area. An amount of ₹ 13.45 crore has been released for developing an additional command area of 3000 Ha.

(b) Works are at land acquisition stage. Target date for completion of works is 30.06.2020.

Amount of water wasted by water purifiers

†2320. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of JAL SHAKTI be pleased to state:

(a) whether Government is aware of the fact that the amount of water wasted in the "Water Purifiers" installed in urban apartments is higher than the water getting purified by it;

†Original notice of the question was received in Hindi.

(b) if so, whether Government proposes to develop a technology for its reuse after conservation and purification; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) to (c) Rural drinking water supply is a State subject and Government of India assists States by providing financial and technical assistance to provide potable water to rural population through centrally sponsored scheme Jal Jeevan Mission (JJM). Powers to plan, approve, and implement rural water supply (schemes) is vested with States. The states may take up various treatment systems for water purification plants like Activated Carbon Filter, Reverse Osmosis, Ozonation, Ultra Violet (UV) system etc. depending upon the quality of water to be treated and the budget available for that purpose.

This Department has informed all States/UTs during 2015-16 regarding the provisions of Bureau of India Standards (BIS) IS-16240:2015 that Reverse Osmosis (RO) Technology is in general applicable only when total dissolved solids contents in drinking water sources is very high and reject water control mechanisms shall be provided as part of the Integrated RO water system to regulate the flow of reject water.

As informed by Ministry of Environment, Forest and Climate Change, the Hon'ble NGT in O.A. No.134 of 2015 has directed Ministry of Environment, Forest and Climate Change to issue appropriate notification prohibiting use of RO where TDS in water is less than 500 mg/l and wherever RO is permitted, a requirement is laid down for recovery of water be more than 60%.

Inadequacy of ecological flows notification

2321. SHRI A. MOHAMMEDJAN: Will the Minister of JAL SHAKTI be pleased to state:

(a) whether it is a fact that we are still far from cleaning the river and the ecological flows notification in this regard is quite inadequate;

(b) if so, the reasons therefor;

(c) whether Government is considering to take any other concrete steps to clean river Ganga; and